

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2462
ANSWERED ON:25.07.2014
PLASMA FRACTIONATION CENTRES
Singh Shri Pashupati Nath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is setting up a Plasma Fractionation Centre (PFC) in the country and, if so, the details thereof;
- (b) whether there is an inordinate delay, in setting up the PFC leading to escalation in its estimated cost;
- (c) if so, the details thereof and the reasons therefor and the corrective steps taken/ proposed to be taken by the Government in this regard; and
- (d) the fresh measures being taken by the Government to set up more number of PFCs as per requirement in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): Government is proposing to set up Plasma Fractionation Centre at Chennai for processing of 1.5 lac litres of plasma per year. Products intended to be fractionated are Albumin, immunoglobulins, FVIII and FIX. Government of Tamil Nadu has provided land for the same.
- (b): Yes
- (c): The Expression of Interest for Plasma Fractionation Centre was published. However, bids have not been successful due to the limited experts across the globe. Government has taken steps by formulating policy on unutilized plasma. Recently, the policy has been framed and released. Expert group constituted for the same has suggested that as an interim measure, contract fractionator should be identified, till PFC is established. Accordingly, EOI for contract fractionator is in process for publication.
- (d): It's proposed to set up PFC at Chennai. Further centers may be established based on need of the country. Experience gained from the centre will be replicated for scaling up of the PFC in the country.